- (b) if so, the reasons therefor;
- (c) whether Government has formulated any special scheme/contingent plan to complete the project in a time-bound manner;
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) The execution of doubling and electrification of Machilipatnam-Vijayawada Railway line has been taken up but not yet completed.

- (b) The project is being executed on 50:50 cost sharing basis between State Government of Andhra Pradesh and Ministry of Railways. However, project is getting delayed, as Government of Andhra Pradesh has not yet deposited their share of around ₹306 Cr. to Railways.
- (c) to (e) Completion of project in time, mainly depends on timely deposition of funds by State Government to Railways.

Bringing Vizianagaram and Srikakulam districts under new Railway zone

- 106. SHRI PRABHAKAR REDDY VEMIREDDY: Will the Minister of RAILWAYS be pleased to state:
 - (a) the status of issuing notification for newly created South Coast Railway Zone;
- (b) the reasons behind merging Vizianagaram and Srikakulam districts of Andhra Pradesh with newly created Rayagada Division;
- (c) whether it is a fact that there have been demands from various sections to bring Vizianagaram and Srikakulam either under Vijayawada division or by creating a new Waltair Division and bringing it under South Coast Railway Zone; and
 - (d) if so, the proposal of the Ministry in this regard?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) The Notification for operationalisation of the new Zone will be issued after submission of Detailed Project Report (DPR) by Officer on Special Duty/South Coast Railway and its approval by the Competent Authority.

(b) Railway territorial jurisdictions are not decided based on district/State boundaries. However, the lines coming under Vizianagaram and Srikakulam districts of

Unstarred Questions

Andhra Pradesh are not under the proposed Rayagada Division. Final territorial jurisdictions will be decided after approval of DPR.

- (c) No, Sir.
- (d) Does not arise.

Electrification of railway lines

- 107. SHRIT. G. VENKATESH: Will the Minister of RAILWAYS be pleased to state:
- (a) whether Government has taken up the work of electrification of railway lines in the country at the cost of ₹35,000 crores;
 - (b) if so, the details thereof;
- whether, as a part of this project, Government has identified any railway lines in the State of Andhra Pradesh, if so, the details thereof;
- (d) the details of the electrification of railway lines being taken up which pass through Kurnool district of Andhra Pradesh particularly; and
- the quantum of funds estimated to be spent on this electrification of railway lines project along with the details thereof?

THE MINISTER OF RAILWAYS (SHRI PIYUSH GOYAL): (a) to (c) Yes, Sir. Indian Railways has planned to electrify balance Broad Gauge (BG) routes of Indian Railways including State of Andhra Pradesh.

Total expenditure of ₹27,000 crore is expected for electrification of balance BG Route Kilometres of Indian Railways.

Following rail routes falling fully/partially in the State of Andhra Pradesh have been sanctioned for electrification:-

Name of the project	Route Kilometers
Pagidipalli - Nallapadu	285
Guntakal - Bellary - Hospet incl. Tornagallu - Ranjitpura Branch Li	ne 138
Manmad - Mudkhed - Dhone (excl. Umdanagar-Mehboobnagar)	783
Chikjajur-Bellary	184
Dhannayaram-Pakala	228